

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.03.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 260 of 2021 in Comp. App (AT) (Ins) No. 68 of 2020	Sirajudin Qureshi Vs. Jammu & Kashmir Bank Ltd. & Anr.	Amol Sinha	
<b>2.</b>	Comp. App. (AT) (Ins) No. 403 of 2020	Om Prakash Rajgarhia, Erstwhile Managing Director, Overnite Express Vs. Hi Tech Resource Management Ltd. & Anr.	Monish panda	Shalini Sati Prasad

### **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 135 of 2021	Manoharlal Mehta & Ors. Vs. Anil VrijdasRajkotia Resolution Professional of K K Welding Ltd.	P.S. Sudheer	
<b>4.</b>	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	
<b>5.</b>	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	
<b>6.</b>	Comp. App. (AT) (Ins) No. 138 of 2021	Pandurang Ramchandra Shinde Vs. Vijendra Kumar Jain	Piyush Sanghi	

7.	Comp. App. (AT) (Ins) No. 160 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	
8.	Comp. App. (AT) (Ins) No. 163 of 2021	Oasis Suppliers Pvt. Ltd. Vs. Amarpal Interim Resolution Professional Three C Shelters Pvt. Ltd.	Ravi Kumar	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P.Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	
10.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Sumit Bindal-R1
11.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma Saurabh Jain
-----	---	--	--------------------	------------------------------

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 647 of 2020  <b>Part Heard</b>	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr.  <b>With</b>	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
-----	--	---	---------------	---

<b>14.</b>	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 <b>Part Heard</b>	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.  <b>With</b>	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
<b>15.</b>	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 <b>Part Heard</b>	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 508 of 2020 <b>Part Heard</b>	Victory Iron Works Ltd. Vs. Jitendra Lohia  <b>With</b>	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
<b>17.</b>	Comp. App. (AT) (Ins) No. 377 of 2020 <b>Part Heard</b>	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3
<b>18.</b>	Comp. App. (AT) (Ins) No. 1398 of 2019 <b>Part Heard</b>	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad-R2 Nipun Gautam-RP

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>19.</b>	Comp. App. (AT) No. 129 of 2019 <b>Part Heard</b>	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.  <b>With</b>	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
------------	--	--	---------------	--

<b>20.</b>	Comp. App (AT) No. 148 of 2019  <b>Part Heard</b>	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4
------------	--	---	----------------	--

**Note: The Court will rise at 03:00 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**